

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UNSTARRED QUESTION NO. 867

TO BE ANSWERED ON Tuesday, July, 30, 2024/Sravana 8, 1946 (Saka)

RECOVERY OF LOANS GIVEN BY NATIONALIZED BANKS

867 SHRI A D SINGH

Will the Minister of FINANCE be pleased to state:

- ((a) the number of cases of recovery of debts given by nationalized banks which were referred to recovery channels such as Debt Recovery Tribunals or the Insolvency and Bankruptcy Code in the last three years;
- (b) the number of cases in which these channels have recovered the amount;
- (c) the total amount involved in these recovery channels and how much amount has been recovered by these channels, year wise;
- (d) the recovery rate during the last three years, in each channel, year wise?

ANSWER

The Minister of State in the Ministry of Finance
(Shri Pankaj Chaudhary)

- (a) The information is placed at Table No.1 of Annexure.
- (b) The information is placed at Table No.2 of Annexure.
- (c) & (d) The information is placed at Table No.3 of Annexure.

Table 1

Year	No. of cases referred to Debt Recovery Tribunal (DRT)	No. of cases referred under Insolvency & Bankruptcy Code (IBC)
2021-22	24153	179
2022-23	18029	228
2023-24	15813	164

Source: As per the information received from the banks nationalised under the Banking Companies (Acquisition and Transfer of Undertakings) ACT, 1970 and Banking Companies (Acquisition and Transfer of Undertakings) ACT, 1980.

Table 2

Year	No. of cases where recovery has been made in DRT#	No. of cases where recovery has been made under IBC *
2021-22	21177	678
2022-23	25226	755
2023-24	24447	727

Source: As at Table 1.

Table 3

Year	Total amount involved# in cases referred to DRT (Rs.in crores)	Total amount recovered# in cases referred to DRT (Rs.in crores)	Total amount involved* in cases referred under IBC (Rs.in crores)	Total amount recovered* in cases referred under IBC (Rs.in crores)
2021-22	137828.50	20972.62	155984.50	9699.85
2022-23	118388.70	19007.72	139740.50	9670.12
2023-24	83193.86	13298.87	127596.20	11936.90

Source: As at Table 1.

Cases wherein recovery has been made and the amount involved, which could be with reference to the cases referred during the given year as well as during the earlier years.

* The amount involved in cases where the resolution plans have been approved during the given year as well as during the earlier years.